

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-21/2008(Pt.)/10841/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar,  
Gauhati High Court, Itanagar Permanent Bench,  
Arunachal Pradesh.

Dated Guwahati, <sup>th</sup> 14 November, 2023.

Sub:- **Casual Leave.**

Ref:- Your letter No. HC (IB)-VIG/01/2023/ Dated 06.11.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Ito Basar, District & Sessions Judge, Khonsa, Tirap District, Arunachal Pradesh has been granted **casual leave on 30.10.2023 and 31.10.2023**. Further, the next senior most Judicial Officer available at the station would remain in charge of his Court and Office during his absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-21/2008(Pt.)/10842-10843/A, dated** , 14-11-23

Copy to:

1. Shri Ito Basar, District & Sessions Judge, Khonsa, Tirap District, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
